

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

C.P. NO. 35(ND)2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2018**

**NAME OF THE COMPANY:** Mr. Mushtaq Ahmad Sofi V/s. M/s. Soffis India Collection Pvt. Ltd. & ors.

**SECTION OF THE COMPANIES ACT:** 241/242

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner (s)	: Mr. Pradeep Aggarwal, Mr. Karan Khanna, Mr. Aniket Bhattacharya and Mr. Arjun Aggarwal, Advocates		
	For the Respondent (s)	: Mr. Ashok Mathur, Advocate Mr. Manzoor Ahmad Sofi and Mr. Saleem Sofi, Petitioner in person		

**ORDER**

Arguments have been heard. Written submissions along with the citations to be filed within 1 week from today.

To come up for Orders.



**(Deepa Krishan)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**